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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(Department of Revenue)

**Corrigendum**

New Delhi, the 31<sup>st</sup> January, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.26/2018-Central Tax (Rate), dated the 31<sup>st</sup> December, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 1263(E), dated the 31<sup>st</sup> December, 2018, at page 10, in line 33, *for* “32” *read* “34”.

[F.No.354/432/2018-TRU (pt)]

(Gunjan Kumar Verma)  
Under Secretary to the Government of India